

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.161/241/HDB//2017
NAME OF THE COMPANY	Kandula Srinivasa Rao & Redson Consultancy Services Pvt Ltd & (02) others
NAME OF THE PETITIONER(S)	Pentyala Swamy & Another
NAME OF THE RESPONDENT(S)	Kandula Srinivasa Rao & Redson Consultancy Services Pvt Ltd & (02) others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ananta Ram Choudhary (Could not sign due to fracture) in right arm			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram R-1	PCS	9849056652	

Heard Shri Ananta Ram Choudhary, Learned Counsel for the Petitioner and Shri S. Chidambaram, Learned PCS for the Respondent.

Post the case on 2.11.2017.


Member (T)


Member (J)